

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3599  
ANSWERED ON:05.08.2014  
YARN UNDER EC ACT  
Lokhande Shri Sadashiv Kisan

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has received any proposal from the Government of Maharashtra to bring cotton and yarn under Essential Commodities Act and to fix stock limit therefor;
- (b) if so, the details and the present status thereof as on date; and
- (c) the time by which the proposal is likely to be finalised along with the reasons for the delay therein?

**Answer**

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a) : No, Madam. Hank yarn made wholly from cotton and cotton seeds are already scheduled as essential commodities under the Essential Commodities Act, 1955.
- (b) &(c): Does not arise.